

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

MISCELLANEOUS APPLICATION NO. 1381/2024 IN CRL.A. NO. 1677/2023

Y. BALAJI

Applicant(s)/
Appellant(s)

VERSUS

THE ASSISTANT COMMISSIONER OF POLICE
CENTRAL CRIME BRANCH (JOB RACKETING) & ANR.

Respondent(s)

(IA NoS. 165306/2024 AND 185912/2024 - APPROPRIATE
ORDERS/DIRECTIONS AND IA No. 223913/2024 - INTERVENTION
APPLICATION)

Date : 25-10-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Applicant(s)/
Appellant(s)

Mr. Gopal Sankaranarayanan, Sr. Adv.
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Ms. Jhanvi Dubey, Adv.
Mr. Shourya Dasgupt, Adv.
Mr. Shiva Krishnamurti, Adv.
Ms. Harsha Tripathi, Adv.
Mr. Aditya Nath, Adv.
Mr. Shreyas Ranjan, Adv.

For Respondent(s)

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Amit Anand Tiwari, Sr. A.A.G.
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Ms. Tanvi Anand, Adv.
Mr. C. Kranthi Kumar, Adv.
Mr. Danish Saifi, Adv.

Mr. Mayank Pandey, AOR

Mr. N Subramanian, Adv.
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Mr. Jatin Bhardwaj, Adv.
Mr. Abhay Nair, Adv.
Mr. P Rohit Ram, Adv.

Mr. S Gurukrishnakumar, Sr. Adv.
Mr. Pranav Sachdeva, Adv.
Ms. Neha Rathi, AOR

Mr. V. Balachandran, AOR

UPON hearing the counsel the Court made the following
O R D E R

Pursuant to the order dated 30th September, 2024 of this Court, there is a report filed by the Registrar General of the High Court of Madras. Paragraph 2(ii) of the report indicates that a decision has been taken to transfer the cases listed in the order dated 30th September, 2024 of this Court to the file of the Special Court No.1 (in the cadre of District Judge) for trial of criminal cases relating to MPs/MLAs, Chennai, where number of cases pending are 03 as on the date of the report.

List on 25th November, 2024.

IA No.223913/2024 (FOR INTERVENTION)

The learned counsel appearing for the applicant seeks permission to withdraw this Application with liberty to file substantive proceedings for the reliefs claimed in this Application. Accordingly, the Application is disposed of as withdrawn with liberty as prayed.

All contentions of the parties are left open.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)